

LITEM NO.43 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 30473/2014
STATE OF UP AND ANR Petitioner(s)

VERSUS

OM PRAKASH TRIPATHI Respondent(s)
Date : 22/01/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Singh, Adv.

Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Fresh steps to be taken for service of the sole
respondent within three weeks. Notice thereafter be issued.
List again on 7.4.2016.

(PAWAN DEV KOTWAL)
Registrar